

[English]

SHRI AMAL DATTA: You have to decide.

MR. SPEAKER: I will decide.

(Interruptions)*

MR. SPEAKER: Nothing goes on record.

(Interruptions)

[Translation]

MR. SPEAKER: I will let you know after looking into it.

[English]

SHRI AMAL DATTA: I have already given notice. (Interruptions)

MR. SPEAKER: Papers to be laid on the Table.

12.12 hrs.

[English]

PAPERS LAID ON THE TABLE

Annual Report and Audited Accounts of Padmaja Naidu Himalayan Zoological Park, Darjeeling, for 1986-87 and a Statement re delay in laying these papers

THE MINISTER OF TEXTILES AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): Sir, on behalf of Shri Z.R. Ansari, I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi

and English versions) of the Padmaaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1986-87 along with Audited Accounts.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT- 7817/89]

Notification under Drugs and Cosmetics Act and Corrigendum to English version and statement re delay in laying these papers, Notification under Pharmacy Act Annual Report etc. of and Review on National Academy of Medical Sciences (India) New Delhi, for 1987-88, etc.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): Sir, I beg to lay on the Table:—

- (1) A copy of the Drugs and Cosmetics (Third Amendment) Rules, 1988 (Hindi and English versions) published in Notification No. G.S.R. 677 (E) in Gazette of India dated the 2nd June 1988, under section 38 of the Drugs and Cosmetic Act, 1940 together with a corrigendum to the English version published in Notification No. G.S.R. (E) in Gazette of India dated the 12th August, 1988.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library., See No. LT- 7818/89]

*Not recorded.

- (3) A copy of the Pharmacy Council of India (Amendment) Regulations, 1988, (Hindi and English versions) published in Notification No. S.O. 80 in Gazette of India dated the 14th January, 1989, under subsection (4) of section 18 of the Pharmacy Act, 1948. [Placed in Library. See No. LT- 7819/89]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1987-88.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 1987-88 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the Working of the National Academy of Medical Sciences (India), New Delhi, for the year 1987-88.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT- 7820/89]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 1987-88.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT- 7821/89]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1987-88.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed in Library. See No. LT- 7822/89]

Notification under Emigration Act, Annual Report etc. of and Review on Central Board for workers Education for 1987-88 and a statement re-delay in laying the latter papers

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): Sir, I beg to lay on the Table a copy of the Emigration (Amend-

ment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S. R. 375 (E) in Gazette of India dated the 23rd March, 1989, under section 44 of the Emigration Act, 1983. [Placed in Library. See No. LT- 7823/89]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, for the year 1987-88.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Board for Workers Education for the year 1987-88 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Board for Workers Education, for the year 1987-88.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT- 7824/89]

from the Secretary-General of Rajya Sabha:—

- (i) 'I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held today, the 2nd May, 1989, adopted the following motion in regard to the presentation of the Joint Committee of the Houses on the Shipping Agents (Licencing) Bill, 1987:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Shipping Agents (Licencing) Bill, 1987, be extended upto the first day of the last week of the 15 1st Session of the Rajya Sabha."

- (ii) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 25th April, 1989, adopted the following motion in regard to the Committee on Public Accounts:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Punjab Accounts of the Lok Sabha for the term beginning on the 1st May, 1989 and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said committee."

12.13 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received